NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

Appeal No. 493/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th January 2018, 10.30 A.M.

Name of the Company		B & R Securities & Facilities Services Pvt.LtdVs-Registrar of Companies, W.B		
Under Section		252 (3)		
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
(-	9ATITA (PABAN BISHWOL	AN ? Pelus	Al
2		CHAUDHURI, 6		211)2018

ORDER

Ld. Counsel for the appellant has sought leave of the Court to file supplementary affidavit. Prayer is allowed. Supplementary affidavit filed is taken on record. Appealnt has also filed affidavit of service which may be taken on record. By our order dated 16/11/2017 ROC, West Bengal was directed to file details paragraphwise reply but till date no reply has been filed. ROC, West Bengal is directed to file details paragraphwise reply within 15 days and this order may be communicated to ROC for making compliance.

List it on 27/02/2018.

(Jinan K.R.) Member (J) (V.P.Singh) Member (J)

Sd